

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7783
ANSWERED ON:16.05.2000
ILLEGAL CHILDREN HOMES
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that some non-Government Organisations (NGOs) are running children homes without licence in the various parts of the country;
- (b) if so, the details thereof ;
- (c) whether a large sum of money is being inducted in these illegal children homes;
- (d) if so, the details of foreign contribution being obtained by them ;
- (e) whether the Union Government have asked the State Governments to check the running of these illegal children homes in the States; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a)to(f): The information is being collected and will be laid on the Table of the House.